

IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH : SMC-2 : NEW DELHI
(Through Virtual Hearing)

BEFORE SHRI R.K. PANDA, ACCOUNTANT MEMBER

ITA Nos.4601 & 4602/Del/2019
Assessment Years: 2008-09 & 2010-11

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| Baid Stock Broking Services Ltd., 2459/10, Beadonpura, Gurudwara Road, Karol Bagh, New Delhi. | Vs | ITO, Ward-4(1), New Delhi. |
|---|----|----------------------------------|

PAN : AAACB3173A

(Appellant)

(Respondent)

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|-----------------------|---|--------------------------|
| Assessee by | : | Ms Mitha Sukhija, CA |
| Revenue by | : | Shri Farath Khan, Sr. DR |
| Date of Hearing | : | 04.02.2021 |
| Date of Pronouncement | : | 04.02.2021 |

ORDER

PER R.K. PANDA, AM:

ITA No.4601/Del/2019 filed by the assessee is directed against the order dated 19.03.2019 of the CIT(A)-13, New Delhi, relating to the assessment year 2008-09. ITA No.4602/Del/2019 filed by the assessee is directed against the order dated 27.03.2019 of the CIT(A)-12, New Delhi, relating to the assessment year 2010-11.

2. For the sake of convenience, both these appeals were heard together and are being decided by this common order.

3. The Id. Counsel for the assessee filed an application seeking withdrawal of the appeals on the ground that the assessee has opted to settle the dispute relating to the tax arrears for the assessment years under consideration under the Vivad Se Vishwas Scheme, 2020. The assessee has also obtained Form No.3. It is accordingly requested in the application that these appeals may be allowed to be withdrawn.

3. In the absence of any objection from the Id. DR, the request of the assessee for withdrawal of the appeals is allowed. Accordingly, the appeals filed by the assessee are dismissed.

4. In the result, the appeals filed by the assessee are dismissed as withdrawn.

The order was pronounced in the open court on conclusion of the hearing itself, i.e., on 04th February, 2021.

Sd/-

(R.K. PANDA)
ACCOUNTANT MEMBER

Dated: 04th February, 2021.

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Copy forwarded to :

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR

Asstt. Registrar, ITAT, New Delhi